

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.462/06

Friday this the 14th day of December 2007

C O R A M :

**HON'BLE Mrs.SATHI NAIR, VICE CHAIRMAN
HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER**

Srikanth.M.W.,
Gramin Dak Sevak Mail Packer,
Mundamveli Post Office, Kochi – 682 507.

...Applicant

(By Advocate Mr.Sajan Mannali)

Versus

1. Senior Superintendent of Post Offices,
Ernakulam Division, Kochi – 11.
2. Union of India represented by its Secretary
to the Department of Post & Telecommunications,
New Delhi.
3. The Post Master,
Mundamveli Post Office, Kochi – 682 507. ...Respondents

(By Advocate Mr.T.P.M.Ibrahim Khan,SCGSC)

This application having been heard on 14th December 2007 the
Tribunal on the same day delivered the following :-

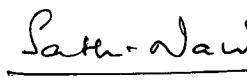
ORDER

HON'BLE Mrs.SATHI NAIR, VICE CHAIRMAN

Smt.Sreekala on behalf of counsel for the applicant, Shri.Sajan
Mannali, submitted that she may be permitted to withdraw the O.A.
Permission is granted. The O.A is dismissed as withdrawn. No order as to
costs.

(Dated the 14th day of December 2007)


**K.B.S.RAJAN
JUDICIAL MEMBER**


**SATHI NAIR
VICE CHAIRMAN**

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